

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 01th December, 2014

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 334/2014	Tikikaha Social Organisation & another Vs. Union of India & anothers	Mr. Sanjay Kumar Adv for petitioners	
FOR HEARING				
2.	Original Application No. 308/2014 (CZ)	Amarnath Agarwal Vs. Union of India & 3 Ors.	Mr. Sanjay Kumar Adv. for applicant	
3.	Original Application No. 322/2014	Manish Sharma & Ors. Vs. State of M.P. & 4 Ors.	Mr. Kapil Mehra Adv. for applicant	
4.	Original Application No. 53/2014 (THC) (M.A.No.570/14)	Srijan Ek Aasha Vs. State of M.P.& 4 Ors.		
5.	Original Application No. 09/2014	Babu Lal Jajoo Vs. Chief Secretary, Govt. of Rajasthan & 10 others	Mr. Lokendra Singh Kachhawa Adv. For Petitioner Mr. Sandeep Singh Adv. For R-3 RSPCB	
6.	Original Application No. 01/2013	Centre For Environment Vs. State of M.P.& 6 Ors.	Mr. Sachin K. Verma, Adv. for R-1,3,5 Mr. Deepesh Joshi, Adv. for R-2 Ms. Parul Bhadoria Adv.for R-4 for Mr. Purushaindra Kaura Adv. Mr Om Shankar Shrivastava Adv. for R-6 Mr. Suman Mandal Adv. for R-7 Mr. R.S. Kori, Zonal Officer	

